

works are expected to be carried out in a phased manner.

(b) Does not arise.

Survey of District Koraput, Orissa

3520. SHRI GIRIDHAR GOMAN-GO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Ministry and Government of Orissa fully surveyed the District Koraput (Orissa) to locate the minerals;

(b) if so, the names of the minerals, so far found; and

(c) how many of them exploited and to be exploited in near future?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) No, Sir. Out of the total 25,510 sq. km. of the district, approximately 18,035 sq. km. of area have been covered by geological mapping till April, 1977.

(b) Minerals so far found in the district include Bauxite, Limestone, Manganese Ore, Asbestos, Graphite, Quartz and Quartzite, Iron ore and Red Ochre. Occurrences of Gold and Tin have also been reported from a few areas.

(c) So far only Manganese Ore, Quartz and Graphite have been exploited. The exploitation of Bauxite and Limestone deposits is under active consideration of the Government.

Bonus for Chandmari Copper Project Workers

3521. SHRI S. G. MURUGIAYAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) total expenditure on Chandmari Copper Project up to March, 1977;

(b) whether the Chandmari Copper Project have earned profit in the financial year 1976-77;

(c) if so, the amount of profit; and

(d) whether the workers are entitled for production Bonus?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):

(a) The total expenditure at Chandmari Copper Project upto March, 1977 was Rs. 624.07 lakhs.

(b) Yes, Sir.

(c) The provisional figure of profit earned by the project during the year 1976-77 is Rs. 15.50 lakhs.

(d) There is at present no scheme for payment of production bonus at Chandmari Copper Project.

Bargaining Agency for Workers at Chandmari Copper Project

3522. SHRI S. G. MURUGIAYAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any bargaining agency for workers is functioning at Chandmari Copper Project;

(b) if not, the reasons thereof;

(c) whether the management is thinking of recognising such an agency in near future; and

(d) if so, the method and time limit thereof?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a)

As of today, there is no recognised union of workers at Chandmari Copper Project.

(b) The Hindustan Copper Mazdoor Sangh has been registered recently at Chandmari Copper Project. Two other unions viz. Khetri Tamba Shramik Sangh and Rashtriya Khetri Tamba Project Mazdoor Sangh which operate at Khetri Copper Complex also claim to represent Chandmari workers. None of these unions is recognised at present, as the claims of the membership are under verification.

(c) and (d). The management has no objection to recognising a bargaining agency for Chandmari Copper Project. The recognition of a bargaining agency will be decided im-